

## CENTRAL INFORMATION COMMISSION

No.CIC/OK/A/2006/00094

Dated, the 18<sup>th</sup> September, 2006

Name of the Appellant : Dr. S.B. Saxena  
67, Saakshara Apartments  
A-3 Block Paschim Vihar, New Delhi.

Mrs. Vinod Bala Khajuria  
A-1/39, Safdarjung Enclave, New Delhi.

Name of the Public Authority : Shaheed Bhagat Singh College  
New Delhi.

### DECISION

The CPIO of the University of Delhi to whom Dr. S.B. Saxena from New Delhi applied on 28<sup>th</sup> Nov., 2005 seeking information about acknowledgement of letters/ documents submitted to the Principal of Shaheed Bhagat Singh College, Delhi,- forwarded his application to the PIO of the said College on 9<sup>th</sup> Jan., 2006. Subsequently, Dr. Saxena filed an appeal with the Vice Chancellor of Delhi University on 22<sup>nd</sup> Feb., 2006. As he received no reply from the Vice Chancellor, he filed his second appeal with the Commission on 7<sup>th</sup> April, 2006. The Commission fixed the hearing of the case on 30<sup>th</sup> August, 2006 and issued notices to the appellant and the respondent for appearing before the Commission.

The Bench of Dr. O.P. Kejariwal, Information Commissioner, heard the case. Dr. Jitinder Kaur, Principal Shaheed Bhagat Singh College, appeared on behalf of the College whereas Dr. S.P. Saxena, Ms. Vinod Bala Khajuria and Dr. N.K. Kalra appeared on behalf of the appellant.

The Commission heard both the parties in detail. During deliberations, it transpired that the college was not fully following the provisions of the Right to Information Act, 2005 and this led to confusion among the applicants. The Principal appeared to have genuine difficulties due to internal differences among the teachers and the College establishment. The Commission directed the Principal of the College to issue written directions to the diarist and the Section officer in-charge to give acknowledgements without fail to every letter, application or document that was received under the Right to Information Act.

The cashier should also be directed to accept Rs.10/- as the application fee in cash from applicants seeking information. These orders along with the name of the PIO shall be prominently displayed on the college notice board. The applicants were directed to club all the applications/appeals filed by them till the date of hearing of this appeal and present them in itemized form to the Principal who shall dispose of these applications as per the mandatory provisions of the Right to Information Act by 15<sup>th</sup> October 2006. The applicant is at liberty to approach the Commission if he is dissatisfied with the information supplied by the respondent College.

The Commission ordered accordingly.

Sd/-  
(O.P. Kejariwal)  
Information Commissioner

Authenticated true copy:

Sd/-  
(L.C. Singhi)  
Additional Registrar

Cc:

1. Dr. S.B. Saxena, 67, Saakshara Apartments, A-3 Block Paschim Vihar, New Delhi-110063.
2. Mrs. Vinod Bala Khajuria, A-1/39, Safdarjung Enclave, New Delhi-110029.
3. Dr. Jitinder Kaur, Principal, Saheed Bhagat Singh College, Sheikh Sarai, New Delhi-110017.
4. Officer Incharge, NIC.
5. Press E Group, CIC.